- (3) G.S.R. No. 216(E), dated 15th April, 1991, approving the Madras Port Trust Employees (Acceptance Employment after Retirement) Regulation. 1991.
- (4) G.S.R. No. 244(E), dated the 29th April, 1991, approving the Visakhapatnam Port Trust (Recruitment Heads of Department) Regulations, 1991.
- (5) G.S.R. No. 280(E), dated the 23rd May, 1991, approving the bay Port Trust Employees' (Recruitment, Seniority and Promotion) Regulations, 1991.
- (6) (I.S.R. No. 309(E), dated 13th May, 1991, approving the Visakhapatnam Port Employees' (Welfare Fund) Amendment Regulations, 1991. [Placed in Libray. See No. LT 238/91]

Notification Ministry of Surface Transport (Ports Wing)

IV. (SI\RI JAGDISH TYTLER): Madam I also by a copy each (in English and Hindi) cl the following Notifications of the Ministry of Surface Transport (Shipping Wing) under sub-section (3) of Section 458 of the Merchant Shipping Act, 1958 :--

- (1) (i.S.R. No. 70(E), dated 2nd February, 1991, publishing the Merchant Shipping (Examination of Engine Drivers of Sea-Going Ships) Amendment Rules, 1991.
- (2) 13.S.R. No. 131, dated the 2nd March, 1991 amending Notification. G.S.R. No. 865, dated the 7th October, **198**8.
- (3) G.S.R. No. 377, dated the 22nd June, 1991, publishing the Merchant Shipping (Cargo Ship Construction and Survey) Rules, 1991. [Placed in Library. See No. LT 239/91]

Notification of Ministry of Surface Transport (Transport Wing)

V. (SHRI JAGDISH TYTLER): Madam, I also lay a copy (in English and Hindi) of the Ministry of Surface Transport (Transport Wing) Notification S.O. No. 301(E), dated the 29th April, 1991, amending Notification No. 443(E), dated the 12th June, 1989, under sub-section (4) of Section 212 of the Motor Vehicles Act, 1988. [Placed in Library. See No. LT 240/91]

Reports of the Comptroller and Auditor General of India (1990) under Article, 151 of the Constitution

(SHRI M. M. JACOB): On behalf of SHRI P. K. THUNGON I lay on the Table, under clause (1) of article 151 of the Constitution, a copy each (in English and Hindi) of the following Reports:-

- (i) Report of the Comptroller Auditor General of India -Union Government—[No. 1 (Commercial) of Placed 1990]—Introduction. rary. See No. LT 222/91]
- (ii) Report of the Comptroller and Auditor General of India-Union Gov-5 (Commercial) ernment—[No. 1990]-Resume of the Company Auditors' Reports and comments on counts of Government Companies. [Placed in Library. See No. LT 223/91]
- (iii) Report of the Comptroller and Auditor General of India--Union Government—[No . 7 (Commercial) 1990]-Audit Observations on Individual Topics [Placed in Library. 224/917

MOTION FOR ELECTION TO THE COMMITTEE ON OFFICIAL LANGUAGE

गृह मंत्रालय में उप मंत्री (श्री राम लाल राही): महोदया, मैं निम्नलिखित प्रस्ताव उपस्थित करता हूं कि :--

"राजभाषा ग्रिधिनियम, 1963 (1963 का 19) की धारा 4 की उपधारा (2) के अनुसरण में, श्री घटन बिहरी वाजायी के लोकसभा के लिए निर्वाचित होने के कारण रिल्ल हुए स्थान पर वह सभा अनुपाती प्रतिविधित्व पद्धति के अनुसार एकल संक्रमणीय मत द्वारा सभा के सदस्यों में मे एक सदस्य को राजभाषा समिति का सदस्य होने के लिए निर्वाचित करने की कार्यवाही करे।"

[शीरामलाल राही]

to the

The question was put and the motion was ad pted.

SHRIMATI BIJOYA CHAKRAVARTY: Madam, we want to raise a very important mat er...(Interruptions)...

SHRI MENTAY PADMANABHAM: Madam, I sought your permission.

THE I EADER OF THE OPPOSITION (SHRI S JAIPAL REDDY): Madam, the situation in Andhra Pradesh is alarming .. (Interruptions)...

श्री सुरे द्रजीत सिंह ग्रहलुवालिया : उपसभापि महोदा, गृह मेंन्री जी ने ाह था (ज्यवधान) दुरेस्व मी को छडोने के जिए सरार क्या कर रही हैं (व्यवधान) मत्रो जी ने 15 दिन पहले हा था, उनका च्या किया गया है (ब्यवधान)

THE DEPUTY CHAIRMAN: I am not allowing you. Please sit down.

SHRI MENTAY PADMANABHAM: Kindly rermit me. Madam, at a number of places in Andhra Pradesh, police opened fire on farmers. ...(Interruptions)...

श्री सुरे द्रजीत सिंह श्रहलुवालिया : जब ग्रह्म रों में उनका चित्र रुप सहना है नो सरहार को नक्दर पना है कि वह हहां पर है (व्यवधान)

THE DEPUTY CHAIRMAN. I will call you later. Sit down...(Interruptions)...

SHRI DAVID LEDGER: Madam, we have been permitted to raise an issue... (Interruptions) . . .

SHRI SURESH KALMADI: Madam, we are only finding news from the newspapers. The House is not being taken into confidence as to what is happening, whether the prisoners have been released or not, whether Mr. Doraiswamy has been released or not. What is the actual position ... (Interruptions) ...

श्री नरेश सो. पुगलिया: उपसभा-पित महोदय', महर्रेष्ट्र में जो बढ़ ब्राई है उस में 500 से ज्याद' लाग मर चुके है (व्यवधान) केन्द्र संग्रार ने क्या हिया है (क्यवधान) महाराष्ट्र केन गपूर जिले में बढ़ के जारण 500 से ज्याद लोग मर चुके हैं (व्यवधान) केन्द्र सरकार उस में या मदद उर रही है ? यह ड़ा सोरियस माम ता है, यह बड़ा गम्भीर मामत है। जब तह वहां पर सेना की मदद नहीं ली गएगी जब ाज केन्द्रीय सरहार मदद नहीं करेगी, यह ममल बड़ा गम्भीर हो ॥ जा रहा है । दो हनार से ज्यादा मकान डुब चुके हैं। पच्च सो गांव बढ़ को चपेट में । चुके हैं। ऐसी हाला में केन्द्रीय सर्कार क्या मदद ंर रही है (**व्यवधान**) इस पर केन्द्र सरहार आज स्टेटमेंट वरे । यह बड़ा गंभीर मामला है (व्यवधान)

Language

THE DEPUTY CHAIRMAN: Just a minute. I will permit the Members to raise issues of their concern. I request you to speak one by one so that everything can be recorded...(Interruptions)

श्री नरेंश सी० पुगेलिया पांच सौ से ज्य दालोग मर चुते हैं ... (व्यवधान)

SHRIMATI BIJOYA CHAKRAVARTY: Madam, I want to raise a very important issue.

Mrs.

THE DEPUTY CHAIRMAN:

Chakravarty, you did not hear me. I said that the matters which are of concern to Members, I would permit. But if all of you speak at the same time, nobody will hear. Neither I nor the Government will hear them. Who, do you want, should hear them? (Interruptions)

Please. That is the reason why I am saying that I will allow subject by subject. So, please don't interrupt and don't talk together. (Interruptions)

I will allow, not now. I said I would allow.

SHRI MENTAY PADMANABHAM: You allowed me in the beginning, Madam. श्री नरेश सी० पुगितया : यह महारष्ट्रका ममल है इस पर हमें बोलने की इजाबत दी गए।

THE DEPUTY CHAIRMAN: Just a minute. I have permitted Mr. Kapil Verma first. Chairman has permitted him. He will speak. (Interruptions) I will allow you. They are not only the people of Maharashtra should bet priority, Madam, let him speak.

SHRI NARESH C. PUGLIA: Maharashtra should bet priortiy, Madam, (Interruptions)

SHRI MENTAY PADMANABHAM: You have permitted me, Madam.

THE DEPUTY CHAIRMAN. I permit you. Please, one minute.

Five hundred persons have died in their State. They are bothered about it. You should also have some consideration. There should be some priority. Five hundred persons have died. They are worried about it. Let Mr. Verma speak. (Interruptionos)

REFERENCE TO FOOD HAVOC IN MAHARASHTRA, MADHYA PRADESH AND ORISSA

उपसभापति पहले उनको बोलने दीजिये।

श्री नरेश सी० पुगलिया (महारा दू) । वे बाद में बोल लेंगे। मैं उस गरिये से ग्राता हूं उहां इतने बड़ी बाह श्रा चुकी है एक हजार से ज्यादा लोग मर चुके हैं, दो-तीन हजार से ज्यादा लापता है और दो हजार से ग्रधिक मकान गिर चुे हैं पिछले दो दिनों से महाराष्ट्र में भयंकर बाढ़ आई हैं। वर्धा नदों के किनारे कई मकानात ग्रीर गांव प्रभावित हैं मैं जानना चाहता हं कि जब तीन दिन से बाढ़ का लेबिल बढ चुकाथा तो राज्य सरकार ने वहा के इलाके के लोगों को एलर्ट क्यों नहीं किया, उनको वहां से शिफ्ट कराने कोशिश क्यों नहीं की । उसके ग्रलावा एक हजार मे ज्यादा ग्रादमी मोहदा विलेज के लापता हैं। पांच सौ से ज्यादा लोग मर चुके हैं ग्रौर दो हजार के लगभग मकानात कम्पलीटली समेश हो. चुके हैं। ऐसी हालत भें पुलिस अधिकारी भी वहां बोट के माध्यम से वहां पहुंचे

हैं । पुलिस अधि*ः* यिं के अलावा किसी का पहुंचना मुश्किल हो चुका है। ऐसं हालात में हम वेन्द्र सरकार] विनते करेंगे कि इस हालत को देखते हुए केन्द्र सरकार ं.ना के द्वारा यहां जो लोग फंसे हुए हैं उनको मदद दे। इसके अलावा आज केन्द्र सरकार इस सदन में इस विषय पर स्टेट ट करे कि ज़ी लोग पाने के ग्रन्दर फ़ंं। हए थे जनको ना की मदद से निकाला जाये या नहीं, उनको खाना दिया जायगा (व्यवधान)

THE DEPUTY CHAIRMAN: Please, Members, take your seats. I will call you. Never mind. I will call you

Mr. Swamy, please sit down. I will call you.

SHRIMATI BIJOYA CHAKRAVARTY (Assam): Madam, shall I start now?

THE DEPUTY CHAIRMAN: minute.

SHRIMATI BIJOYA CHAKRAVARTY: He is speaking for so long.

THE DEPUTY CHAIRMAN. Never mind. You can also speak for a long time. But wait.

Salve Saheb. Mr. Puglia, please take your seat. Mr. Salve will speak. Puglia, nothing will go on record, if you don't abide by my ruling. Mr. Salve, please speak. (Interruptions). Order.

श्री नरेश सी पुगलियाः हम जानना चाहते हैं कि स्टेटरेंट करेंगे या नहीं यह सदन के नेता में में जानना चाहुंगा कि इस हाउस में इस गम्भीर मामले में सरकार स्टेटाँट कर रही है या नहीं इसकी जानकारी इस सदन के नेता दें। मैं ग्रापके माध्यम से सदन के नेता से विनती करूंगा कि इस पर ग्राज स्टटमेंट करके सदन को पूरी जानकारी दे।

SHRI KAPIL VERMA (Uttar Pradesh): The reported calamity of the flooding of rivers, particularly the Wardha in Maharashtra and the Indrawati in Orissa, has caused loss of human lives estimated at about 500 in the Nagpur District and more than ten in Orissa. Besides 100 persons have been trapped in the power tunnel of the Indrawati Hydel Project. (Interruptions).